

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1614/99
M.A.No.2151/99
M.A.No.2152/99
M.A.No.2635/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 24th day of January, 2000

Shri Padam Chand Jain
s/o Shri A.C.Jain
1093, Type-V, NH 4
NIT, Faridabad
Haryana - 121 001.
presently working in Delhi. . . . Applicant
(By Shri R.P.Kapoor, Advocate)

Vs.

1. The Union of India
M/o Urban Development & Employment
through its Secretary, Nirman Bhawan
New Delhi - 110 001.
2. The Director General (Works)
Directorate General of Works
Central Public Works Department
Nirman Bhawan
New Delhi - 110 001.
3. The Review Departmental Promotion Committee
through Respondent No.2.
4. The Union Public Service Commission
through its Secretary
Dholpur House, Shahjahan Rd.
New Delhi - 110 011.
5. Shri N.M.Abrol
through Respondent No.2
6. Shri Prem Nath
through Respondent No.2
7. Shri D.L.Gulati
through Respondent No.2
8. Shri R.C.Mehta
through Respondent No.2
9. Shri J.C.Gulati
through Respondent No.2. . . Respondents
(By Shri D.S.Mahendru, Advocate)

O R D E R (Oral)

By Reddy, J.

The applicant challenges the seniority list of
1999 of Executive Engineer (Elect.) in which the
applicant's name was not appeared. It is the case of

O R D E R

the applicant that though he was Diploma holder in Electrical Engineering, he was treated as Graduate Engineer. Hence his name should have been appeared in the seniority list of Graduate Engineers. The counter is filed by the respondents and they have stated that inadvertently his name had been omitted in the said seniority list of Graduate Executive Engineers (Elect.). They have also said that a review DPC has been held in September, 1999 and the applicant's seniority has been refixed vide Office Order No.205/99 dated 3.11.1999 and placed him at S1. No.48-A in the seniority list of 1999 of Executive Engineers (Elect.). The learned counsel for the applicant submits that officers, whose names ~~were~~ appeared below him, in the said seniority list having since been promoted as Superintendent Engineers and they ~~are~~ ^{have} been enjoining in that post since 1977. Now that the applicant has been shown as senior, he will be entitled for all consequential benefits including consideration of the applicant for promotion to the post of Superintendent Engineer in accordance with the Rules.

2. In view of the above, we direct the respondents to consider the case of the applicant, as expeditiously as possible, for consideration for promotion to the post of Superintendent Engineer as per the present seniority assigned to him. The OA is accordingly allowed. No costs.

R.K. Ahuja
(R.K. Ahuja)
Member (A)

/rao/

V.Rajagopala Reddy
(V.Rajagopala Reddy)
Vice Chairman (J)